

OFFICE OF THE PRINCIPAL JUDGE : FAMILY COURTS (HQ)
DWARKA, NEW DELHI

NOTICE

Sub:- Call Quotations for Books/Commentaries.

Please quote the rate for the following books/commentaries of latest edition and amendments in a sealed envelop and send/submit the same in R.No. 405 A, Library , 4th Floor, Administrative Block, Family Courts, Dwarka Courts Complex, Sector-10, Dwarka, New Delhi-110075 latest by 25.09.18 till 04.00 PM .

- 1. Commentary on The Family Courts Act, 1984 by K.Pandu Ranga Rao from Gogia Law Agency**
- 2. Commentary on The Family Courts Act, 1984 by Y.P. Bhagat from Vinod Publications(P) Ltd.**
- 3. Any other commentary with latest edition on Family Courts Act, 1984**

It is pertinent to mention here that quotations that will be received after 04.00 pm on 25.09.18 would not be entertained.

Information Officer Cum Librarian/JA

Family Courts (HQs), Dwarka

New Delhi